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SLP(Crl.)No. 1398 OF 2003

ITEM No.MM-1

Court No. 1

SECTION II  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Crl.M.P. No. 4126/2003 in Crl.M.P. No. 3079/2003 in  
Petition(s) for Special Leave to Appeal (Crl.) No. 1398/2003  
(From the judgement and order dated 21/03/2003 in MA 51/03  
of the Designated Court for Bomb Blast Cases at Greater Bombay)

STATE THR. CBI

Petitioner (s)

VERSUS

MUSTAFA AHMED DOSSA

Respondent (s)

(for vacating stay)

Date : 30/04/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)

Mr. P. Parmeswaran,Adv.(NP)

For Respondent (s)/

Applicant(s) in Mr. P C Jain, Sr. Adv.  
Crl.M.P.4126/03 Mr. P.N. Puri,Adv.

UPON being mentioned by the counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J.R

List on 5th May, 2003 before the appropriate  
Bench.

(D.P. WALIA)  
Court Master

(S. KRISHNAN)  
Court Master